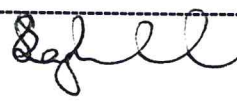


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 125/BB/ 2017	-	For hearing	Rule-6 of IB	Next Radio Ltd. Vs Samruddhi Realty Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Raghuram Gadambri for Nikhil K.	Petitioner	

ORDER

Proxy Counsel for Petitioner is present. Objections are not complied. Petitioner Counsel filed application for extension of time. List it on 27/11/2017.


Member (T)


Member (J)